#### Annexure-III

# **Declaration of Assets and Liabilities**

Year-2022-23

I, Dr BAM SHANKAR KUMAR, son of SRI AZADI SINGH aged 46 years, belonging to PS.,Hon'ble whip,Rulling perty, Bihar BidharSabha (Sri Raj Kumar Singh) Patna. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents\*:

#### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) SMT.Priya Kumari	Dependant-1 Name Sriyansh Shankar	Dependant-2 Name Aayansh Shankar	Dependant-3 Etc. Name	
(i)	Cash Rs.86,000/- Rs.12,0000/-		Rs.12,0000/-	NIL	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs.2052/- SBI, Bihar Vet. College, Branch Patna.	Rs. 287487/- SBI, Sk Puri, Branch Patna. UCO Bank Patliputra Road Branch Patna. Rs. 3000/-	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	Postal Bond Rs.10,000/-	NIL	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC , ICICI Rs. 13872/- SBI Rs. 1000/-	NIL	NIL		NIL	
(v)	Motor Vehicles (details of make, etc.)	Thundrbird-350 No. BR01DA6776 Passion Plus No. BR125255	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD-540 gm.	GOLD-846 gm. SILVER-1Kg.	GOLD-18gm. GOLD-20 gm.		NIL	
(vii)	Other assets, such as values of claims / interests	NIL	Laptop	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Cetails of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	HUF 10 Acre	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Total- 2.285 Dismil At- Khalilpura Fulwari, Patna.		NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues: [Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Jan 2023		
(a)	(i) Loans from Banks	SBI. IGIMS Branch Patna. SBI Boring Branch Patna.	Rs. 1600000/- Home Loan. Rs. 500000/- Gold Loan.		
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL	NIL		
	(d) dues to departments dealing with telephones	NIL	NIL		

	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL.
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	(A.Y2022-23) PAN-BEEPK6268K	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL.
	(iii) Sales Tax [Only in case of proprietary business]	NIL.	NIL
	(iv) Property Tax	NIL	NIL

### C. Personal Detail

GPF/CPF/PRAN No.	te	110153559880									
Gender :-		M		(M/F)					F)		
Date of Birth	p-	1	1	0	1	1	9	7	6	(DD/MM/YYYY)	
Class/Group	>	B (A/B/C)									
Cadre	1-	B.V.S (Bihar Veterinary Service) (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)									
Home District	*	BE	GUSAF	Al							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Born Shankar Kuma

Name of Employee: Dr BAM SHANKAR KUMAR

Place:PATNA

Date:15-02-2023

Designation:

P.S, Hon'ble Whip, Rulling Party Bihar Bidhan Sabha

(Sri- Raj Kumar Singh)Patna.

Office:

Bihar Bidhan Sabha.

Department:

ANIMAL & FISH RESOURCES DEPARTMENT,

(BIHAR) PATNA.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.